

DIVISION BENCH
COURT - II

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.A.(CAA)/68(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

| | |
|------------------|------------------------------------|
| IN THE MATTER OF | PRANITI COMMERCIAL PRIVATE LIMITED |
| UNDER SECTION | SEC. 230-232, SEC 234 |

Appearance (via video conferencing/physically)
Ms. Joveria Sabbah, Adv.] For the Applicant

ORDER

1. Learned Counsel for the Applicant present.
2. Heard. **Reserved for orders.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**